## Name of the corporate debtor: A to Z Barter Private Limited; Date of commencement of liquidation: 04/01/2021; List of stakeholders as on: 05.05.2022 List of secured financial creditors

(Amount in ₹)

														(7 tillot	mim ()
Sl No		Details of claimreceived		Details of claim admitted								Amount of any mutual		Amount of claim	Remar ks,if
1 ''	- Creditor										dues, that		under	any	
												may be set			-
											Interanii	off	d	n	
		Date of	Amount claimed	Amount of claim	Natureof	Amount	Whether	Details of SecurityInterest	Amount	% share		011	<u> </u>	- 11	
		receipt		admitted	claim	covered	security		covered by	in total					
		i con pr				by security			guarantee	amount					
						interest	relinquishe		8	of					
							d?			claims					
							(Yes/No)			admitted					
1	JANA	05.02.2	45,08,341	14,97,430	Secured	Not	No	a)All the stock comprising	Nil	100	Nil	NII	30,10,	Nil	NA
	SMALL	021				Provided		raw material, W.I.P and stock					911		
	FINAN							in trade/ finished goods and							
	CE							other materials used in the	1						
	BANK							normal course of business of							
	LIMITE							the borrower, both paid and							
	D							unpaid and lying in the							
								premise/godown and any							
								other place of the borrower.							
								b)The following book-debts							
								were also hypothecated:							
								i)Information TV Pvt Ltd							
								l '							
								ii)Jaquar and Co. Pvt. Ltd							
								iii)Kemflo Power Pvt Ltd							
								iv)Mail Today Newspaper Pvt							
								Ltd							
$\vdash$								v)Media Transasia India Ltd							